

Governments/UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime.

Additional battalion of CRPF to Odisha

2724. SHRI DILIP KUMAR TIRKEY: Will the Ministry of HOME AFFAIRS to be pleased to state:

(a) whether it is a fact that Government of Odisha has requested Union Government for induction of two additional Battalions of Central Reserve Police Force (CRPF) for deployment in districts like Bolangir, Baragarh, Nuapada, Kalahandi and Nabarangpur to contain Maoist activities; and

(b) if so, what steps have been taken by Government to provide two additional Battalions of CRPF to the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Yes, Sir.

(b) The maintenance of law and order is the responsibility of the State Government. The Central Police Forces (CPFs) are made available on the request of the State Governments, to assist them in maintaining public order. The deployment of additional Force in various States, including Orissa, embattling internal security threats, *i.e.* terrorism and naxalism, is decided based upon the overall security scenario and availability of these Forces. The level of deployment of CAPFs in any State is dynamic and undergoes changes depending upon the developing security situation.

Smuggling in border areas of the country

2725. SHRIMATI NAZNIN FARUQUE: Will the Ministry of HOME AFFAIRS be please to state:

(a) whether it is a fact that the smuggling of intoxicating drugs and fake Indian currency is a big business in border area in the country;

(b) if so, the details thereof; and

(c) what are the details of the seizure in the last two years and the measures adopted to stop this illegal trade?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Sir, there have been instances of smuggling of intoxicating drugs and fake Indian currency in border area of the country. Details of seizures of intoxicating drugs and fake currency in border areas of the country during the last two years and the current year (upto July 31, 2012) is as below: